

- 1) Smt. Kamla,
- 2) Smt. Dhariaben,
- 3) Smt. Bhana Bhain,
- 4) Smt. Zapadi,
- 5) Smt. Kalpana Bhain, Applicants.

Versus.

- 1) Union of India, notice to be served through Chairman, Railway Board, Rail Bhavan, New Delhi.
- 2) General Manager (Establishment) Western Railway, Headquarters Office, Churchgate, Bombay.
- 3) Divisional Railway Manager (Estab.) Western Railway, Pratapnagar, Vadodara. Respondents.

ORAL ORDER

O.A.No. 287/1992

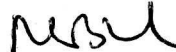
Date: 27.7.1992.

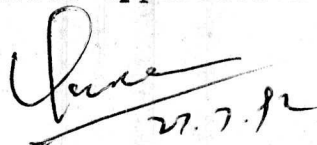
Per: Hon'ble Mr. N.V.Krishnan, Vice Chairman.

There are five applicants in this case.

Mr. Natesan Iyer claims to be an authorised representative. He has produced an authority letter for this purpose from the 3rd applicant Smt. Bhana Bhain.

2. On the last occasion he had stated that he would withdraw this application and prefer separate applications in respect of each of the applicant. He requests that this permission may be given to him. In the circumstances, this application is permitted to be withdrawn with a liberty to file separate applications in respect of each of the applicant.


(R.C. Bhatt)
Member (J)


(N.V. Krishnan)
Vice Chairman